

Sixteenth Lok Sabha

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Title: The Minister of State (Independent Charge) of the Ministry of Power, Minister of State of the Ministry of Coal, Minister of State of the Ministry of New and Renewable Energy and Minister of State of the Ministry of Mines laid the statement regarding status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Energy and 25th Report of the Standing Committee on Coal and Steel on Demands for Grants (2016-17), pertaining to the Ministry of Power.

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): I beg to lay on the Table a statement regarding the status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Energy on the Action Taken by the Government on the recommendations/observations contained in the 15th Report of the Committee on Demands for Grants (2016-17) pertaining to the Ministry of Power.

12.05 ½ hours

(b) Status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Coal and Steel on Demands for Grants (2016-17) pertaining to the Ministry of Mines*

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): I beg to lay on the Table a statement regarding the status of implementation of the recommendations

contained in the 25th Report of the Standing Committee on Coal and Steel on Demands for Grants (2016-17) pertaining to the Ministry of Mines.